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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION
	SIGNATURE	

REPRESENTATION BY WHOM

- | | | |
|-----------------------|------------------|-------------|
| 1. K. Gnanotham Kumar | Counsel for R1-3 | Athiban |
| Athiban vijay A.K | | |
| 2. B. DHANARAJ - | in h pet - | B. Dhanaraj |

ORDER

Shri B Dhanaraj, counsel for petitioner present. Shri A K Athiban Vijay, representing counsel for R1 present and undertakes to file vakalat on behalf of R2 & R3. He also stated that he would file counter on behalf of R1 during the course of the day in the Registry and sought time for filing vakalat and counter on behalf of R2 & R3. Time extended at request. Counsel for petitioner is directed to issue private notice to R4, R5 & R6 and file proof of sending and effecting the service of notice by way of an affidavit by the next date of hearing. Put up on **21.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)